

**F. No. J-11017/23/2016-Judicial
Government of India
Ministry of Law and Justice
Department of Legal Affairs
Judicial Section**

Shastri Bhawan, New Delhi,
Dated 7th November, 2017

ORDER

In consequence of this Department's earlier order No. J-11014/1/2017-Judl. (Part-1) dated 13.09.2017 regarding engagement of **Shri Sanjeet Purohit**, Advocate & Senior Panel Counsel, High Court of Rajasthan at Jodhpur, as the Assistant Solicitor General of India for the High Court of Rajasthan at Jodhpur, his name occurring in this Department's Order No. 36(19)/2015-Judl. dated 23.09.2015 in the table of Senior Panel Counsel, Rajasthan High Court, Jodhpur at Sr. No. 2, stands deleted with effect from 13.09.2017.

2. Hindi version of this order will follow.



(B. S. Sharma)

Assistant Legal Adviser

Copy for information to:

1. PS to MLJ/ PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary.
2. Shri Sanjeet Purohit, Asst. SGI, High Court of Rajasthan at Jodhpur.
3. The Registrar, High Court of Rajasthan at Jodhpur.
4. Hindi unit, D/o Legal Affairs for Hindi translation of the order.
5. One copy of this order to be uploaded on the website of this Department i.e. www.legalaffairs.gov.in inside the tab 'Judicial Section' under the link 'List of empanelled Counsel' for the information of all concerned.
6. Guard File/Judicial Section with 5 spare copies.



(D. Srinivas)

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